

Ownership rights under twenty point programme

575. SHRI MOTIUR RAHMAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of NCT of Delhi has decided to grant ownership rights to the allottees/subsequent purchasers of residential plots distributed under Twenty Point Programme and if so, the details thereof;

(b) the procedure adopted to regularize these plots and by when the same would be started; and

(c) whether a copy of the resolution approved by the Government of NCT of Delhi would be placed on the Table of House?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) Government of NCT of Delhi has informed that grant of ownership rights to allottees under 20 point Programme is under its consideration.

Bangalore metro-rail

576. SHRIMATI PREMA CARIAPPA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total cost of the Metro-rail project for Bangalore city;

(b) the share of the Central Government in the project;

(c) whether there is satisfactory progress so far in the project; and

(d) by when the project is going to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) The estimated completion cost of the project is Rs. 6395 crores.

(b) The Central Government's share is 25% of the project cost (15% of the project cost in the form of Equity and 10% of the project cost in the form of Subordinate debt). In addition to this, Government of India is also providing Senior term debt of Rs. 1795 crores from JBIC (Japan Bank for International Cooperation) to Bangalore Metro Rail Corporation for the project as Pass Through Assistance.

(c) Yes, Sir.

(d) By December, 2011.

Land to hospitals at concessional rates

577. SHRI M.V. MYSURA REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that private hospitals including Apollo in Delhi that have been built on land given at concessional rates are not providing free treatment to the poor people;

(b) if so, private hospital-wise details and the reasons therefor; and